

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 839/2016

SECTION OF THE COMPANIES ACT: 560 (6)

In the matter of:

M/s. Manas Sea Foods Pvt. Ltd.

..... Petitioner

VS.

The Registrar of Companies

..... Respondent

Order deliver on 21.09.2017

Coram: Shiv Ram Bairwa, Registrar

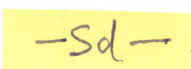
For the Petitioner (s) : Shri Gyanedra, Company Secretary

For the Registrar of Companies : None Appeared

ORDER

The representative of the petitioner submitted that the petitioner is out of station therefore, he could not comply with the directions of last order. He sought three days time to comply the same.

List the matter on 28.09.2017.


(Shiv Ram Bairwa)
Registrar